

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No. 6806/2020
(S.W.P. No.1849/2013)

Monday, this the 10th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Tanveera Akhter, aged 31 years, daughter of Ab. Rehman Tantray
r/o Waghama Dachnipora, District Anantnag

..Applicant
(Mr. P S Ahmad, Advocate)

VERSUS

1. State of J & K through Commissioner-cum-Secretary to Govt., Education Department, Civil Secretariat, Srinagar
2. Director School Education, Kashmir, Srinagar
3. Dy. Commissioner, Anantnag
4. Chief Education Officer, Anantnag (Member Secretary Zillah Lok Saaksharta Simiti Anantnag)
5. Principal District Institute of Education & Training Anantnag (Member Secretary Zillah Lok Saaksharta Simiti Anantnag)
6. District Project Coordinator Zillah Lok Saaksharta Samiti Anantnag
7. Yasmeena Akhter d/o Mohd. Shaban Thoker r/o Waghama Dachnipora Anantnag

..Respondents
(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. P S Ahmad, learned counsel for applicant, submits that his client is not in touch with him, for the past several years. Therefore, the T.A. is dismissed on reporting no instructions.

There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 10, 2021
/sunil/jyoti/dsn/